

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

INDEX

IN

RESPONSE AFFIDAVIT

(On behalf of Member Secretary, Uttarakhand Pollution Control Board)

in

Original Application No. 200 of 2014

MC Mehta

Applicant

Versus

Union of India & Ors.

Respondents

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Date:



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MUKESH VERMA
Advocate for UKPCB
Chamber No. 50, Old Block,
Supreme Court of India, New Delhi

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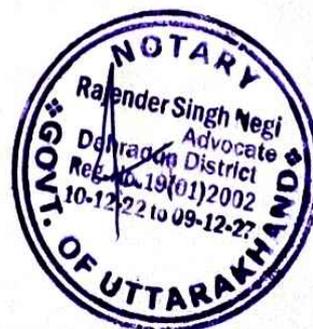
Affidavit of Dr. Parag Madhukar Dhakate, aged about 48 years, S/o Shri M.B. Dhakate presently posted as Member Secretary, Uttarakhand Pollution Control Board, Gaura Devi Paryavaran Bhawan, IT Park, Dehradun.

Deponent

I, the above-named deponent does hereby solemnly affirm and state on oath as under: -

1. That the deponent is presently posted as the Member Secretary, Uttarakhand Pollution Control Board and as such is fully conversant with the facts of the case and is competent to sign and swear the instant affidavit.

[Handwritten signature]



2. That the above-mentioned matter was listed for hearing on 16.04.2025 wherein the Hon'ble National Green Tribunal was pleased to issue the following directions: -

“

6. *State of Uttarakhand in the fresh affidavit will also disclose the timeline as was required by the order dated 13.02.2025 and the UKPCB will also disclose in the next affidavit the reason for non-functioning of the STP and the reason for not complying with the norms.*

.....”

3. That in compliance with the above order, the Member Secretary, UKPCB, vide letter bearing no. 218 dated 05.05.2025 directed the Regional Officer, Dehradun, Regional Officer, Haldwani, Regional Officer, Kashipur and Regional Officer, Roorkee to provide details of the STPs established/operated in their respective region. The information sought includes the compliance status of each STP with respect to the treated effluent quality standards prescribed by the Ministry of Environment, Forest and Climate Change (MoEF&CC) and the Hon'ble National Green Tribunal (NGT), along with specific reasons if any, for non-compliance. In this connection, a copy of letter no. 218 dated 05.05.2025 is being filed and marked as **Annexure No. 1** to this affidavit.

4. That the Managing Director, Uttarakhand Peyjal Nigam vide letter bearing no. 266, dated 06.05.2025 replied to the show cause notice dated 09.04.2025 (on record at page 41051) issued under Section



[Handwritten Signature]

33(A) of the Water (Prevention and Control of Pollution) Act, 1974 by the Member Secretary, UKPCB. Vide said letter, a list of officers has been provided, and it has been informed that the clarification has been sought from the concerned officers in relation to non-compliance with the STP effluent standards. In this connection, a copy of letter no. 266 dated 06.05.2025 is being filed and marked as **Annexure No. 2** to this affidavit.

5. That thereafter, Secretary Appraisal, Uttarakhand Jal Sansthan vide letter bearing no. 959 dated 17.05.2025 replied to show cause notice dated 09.04.2025 issued under Section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 by the Member Secretary, UKPCB. Vide said letter, Uttarakhand Jal Sansthan has provide list of officials and operating agency responsible for operating STPs.
6. That furthermore, the Uttarakhand Pollution Control Board (UKPCB) conducts monthly monitoring of all Sewage Treatment Plants (STPs). As per the findings, the STPs were not complying with the prescribed standards. The list as provided by Uttarakhand Jalsansthan is being examined for appropriate action under Water (Prevention and Control of Pollution) Act, 1974 is currently under consideration against operating agency and erring officers of Jal Sansthan and the Uttarakhand Peyjal Nigam. In this connection, the latest report for the month of April is being marked and filed as **Annexure no. 3** to this affidavit.



7. That the deponent is a responsible Government servant having the highest regard for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the

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orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

[Signature]
Deponent

Verification: -

Verified at Dehradun on the 27 day of May 2025, that the contents of the compliance affidavit are true and correct to the best of my knowledge and belief based on the official record and nothing is false, and no material has been concealed therein.

[Signature]
Deponent

S. No. 2638

This affidavit is sworn before me by
Shri. *2638/25* *Dr. Parag Madhulal Dhakate*
who is identified by Shri
at Dehradun on *27/5/25*

27/5/25
(Rajender Singh Negi)
Advocate & Notary, Dehradun





मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष : 0135-2607092

पत्रांक : यूकेपीसीबी/एच.ओ./Gen-183-110(आ)/218

दिनांक 5/5/25

सेवा में,

डा. वशन्त/समग्र बड़े
मा० NBT

क्षेत्रीय अधिकारी,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून/हल्द्वानी/काशीपुर/रूड़की।

विषय – मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या – 200/2014 एम० सी० मेहता
बनाम भारत संघ में पारित आदेश दिनांक 16.04.2025 की अनुपालन आख्या के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या – 200/2014 एम०
सी० मेहता बनाम भारत संघ में पारित आदेश दिनांक 16.04.2025 को निम्नानुसार आदेश पारित किये
गए—

*"UKPCB will also disclose in the next affidavit the reason for non-functioning of the STP and
the reason for not complying with the norms"*

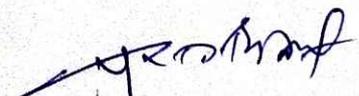
बोर्ड द्वारा पूर्व में प्रेषित पत्र संख्या यूकेपीसीबी/एचओ/Gen-183-110/1910 दिनांक 17.03.
2025 में भी मा० न्यायालय के आदेश के अनुपालन में वांछित सूचनाएं अपेक्षित है जो वर्तमान तक अप्राप्त
है।

आप अवगत हैं कि उत्तराखण्ड में स्थापित/ संचालित संयुक्त घरेलु उत्प्रवाह शुद्धिकरण संयंत्रों में
शुद्धिकृत उत्प्रवाहों के नमूनों की जाँच मासिक आधार पर बोर्ड द्वारा किये जाते हैं। विश्लेषण आख्या के
आधार पर स्पष्ट है कि कतिपय एस०टी०पी० निर्धारित मानकों के अनुरूप नहीं पाए गए हैं एवं कुछ
एस०टी०पी० निरक्षण के दौरान संचालन में भी नहीं पाए गए इस सन्दर्भ में बोर्ड मुख्यालय स्तर से प्रत्येक
माह आपको अपने क्षेत्रान्तर्गत स्थापित/ संचालित एस०टी०पी० को उपरोक्तानुसार अनुपालन सुनिश्चित
कराये जाने हेतु निर्देशित किया जाता रहा है।

अतः उपरोक्त के क्रम में तथा मा० राष्ट्रीय हरित अधिकरण में पारित आदेश के अनुपालन में
आपको यह निर्देशित किया जाता है कि अपने क्षेत्रान्तर्गत स्थापित/ संचालित एस०टी०पी० का विवरण
संलग्न प्रारूप में भरकर आख्या एक सप्ताह के भीतर बोर्ड मुख्यालय को प्रेषित किया जाना सुनिश्चित
करें, जिससे की मा० राष्ट्रीय हरित अधिकरण के आदेशों का ससमय अनुपालन किया जा सके।

संलग्नक— उपरोक्तानुसार।

भवदीय


(डॉ० पराग मधुकर धकाते)
सदस्य सचिव



उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम Annexure-2
41586
प्रधान कार्यालय : 11-मोहिनी रोड, देहरादून

पत्रांक 266 20 नो 25 - अडिओ एन 10

दिनांक 06/05/2025

सेवा में,

सदस्य सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
गौरा देव पर्यावरण भवन,
46-बी, आई0टी0 पार्क,
सहस्रधारा रोड, देहरादून।

Uttarakhand Pollution Control Board
Distry No. 1258
Date 15/05/25

विषय : Show Cause Notice के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने कार्यालय पत्रांक UKPCB/HO/Gen/2025 C And, M-285-57, दिनांक 09.04.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा आपने पेयजल निगम के अन्तर्गत संचालित एस0टी0पी0 के उत्प्राह के मानकानुसार न होने के सम्बन्ध में Section-33(A) of Water (Prevention and Control of Pollution) Act-1974 के अन्तर्गत अधोहस्ताक्षरी को कारण बताओ नोटिस निर्गत किया गया है, साथ ही कतिपय बिन्दु पर प्रारूप उपलब्ध कराते हुए सूचना भी चाही गयी है।

इस सम्बन्ध में अवगत कराना है कि आपके उपरोक्त नोटिस के क्रम में उत्तराखण्ड पेयजल निगम के निम्न अधिकारियों/शाखा कार्यालयों को कारण बताओ नोटिस निर्गत करते हुए उनका स्पष्टीकरण एवं आप द्वारा पत्र में उल्लिखित वांछित सूचना मांगी गयी है :-

1. इं0 आर0के0 जैन, महाप्रबन्धक, निर्माण मण्डल (गंगा), हरिद्वार।
2. इं0 विनय कुमार जैन, अधीक्षण अभियन्ता, निर्माण मण्डल, हल्द्वानी।
3. इं0 मीनाक्षी मित्तल, परियोजना प्रबन्धक, निर्माण एवं अनु0 इकाई (गंगा), हरिद्वार।
4. इं0 विशाल कुमार, परियोजना प्रबन्धक (यांत्रिक), निर्माण एवं अनु0 इकाई (गंगा), हरिद्वार।
5. इं0 रविन्द्र सिंह, प्रभारी परियोजना प्रबन्धक, निर्माण एवं अनु0 इकाई (गंगा), श्रीनगर।
6. इं0 संजीव कुमार वर्मा, परियोजना प्रबन्धक, निर्माण एवं अनु0 इकाई (गंगा), ऋषिकेश।
7. इं0 ए0के0 कटारिया, अधिशासी अभियन्ता, पी0आई0यू0 (अमृत), हल्द्वानी।
8. इं0 सुधीर कुमार, अधिशासी अभियन्ता, यांत्रिक शाखा, हल्द्वानी।

उक्तानुसार शीघ्र ही सम्बन्धित अधिकारियों से स्पष्टीकरण एवं वांछित सूचना प्राप्त कर आपके द्वारा निर्गत कारण बताओ नोटिस का प्रत्युत्तर आपको उपलब्ध करा दिया जायेगा।

भवदीय

(रणवीर सिंह चौहान)
प्रबन्ध निदेशक

Sh. Chaturvedi

37/Ankur

19/5

file

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड़,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

Analysis Report of Sewage Treatment Plants (STPs) for the Month of April 2025

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
District - Chamoli									
1	2.70 MLD STP at Marwari, Joshimath. (Operated by: Uttarakhand Peyjal Nigam)	7.19	90	95	7.70	9.2	10	40	170
2	1.080 MLD STP at Pokhri, Joshimath. (Operated by: Uttarakhand Jal Sansthan)	7.08	120	125	7.83	9.6	11	50	210
3	0.760 MLD STP Near Alaknanda Ghat, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.75	190	198	7.67	20.0	25	80	1600
4	0.050 MLD STP Near old Suspension Bridge, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.80	145	150	7.58	11.2	14	50	540
5	1.190 MLD STP at Vivekanand Colony, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	7.13	170	177	7.93	9.2	10	40	170
6	1.120 MLD STP at Baitarni, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.99	145	149	7.78	10.0	12	50	210
7	1.25 MLD STP at Pokhri Band, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	7.22	170	176	7.89	9.2	11	40	140
8	0.050 MLD STP at Sangam Road, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	7.12	105	100	7.68	9.2	10	40	170
9	0.100 MLD STP at Forest Office, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	7.20	110	107	7.79	9.6	11	50	210
10	0.050 MLD STP Near Police Chowki, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	7.24	90	87	7.86	8.8	9	30	220
11	0.100 MLD STP Near Purana Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.81	185	193	7.40	9.6	11	50	350
12	0.100 MLD STP at Ward no. 1&3, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.08	120	125	7.73	10.0	11	50	170
13	0.050 MLD STP at Subhash Nagar, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	7.13	135	139	7.81	9.2	10	40	210

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8 *[Signature]*



CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
14	0.050 MLD STP Near Naya Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.25	150	156	7.97	10.0	12	50	140
District - Rudraprayag									
15	0.075 MLD STP Near Anoop Negi School, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	STP is not in operation due to Damage of STP.							
16	0.100 MLD STP, Near Rudra Complex, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.10	140	138	7.75	9.6	11	50	220
17	0.075 MLD STP, Near Bus Stand, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.19	125	122	7.56	9.2	10	40	170
18	0.100 MLD STP, Near SBI Bank, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.88	135	142	7.69	9.2	11	40	280
19	0.125 MLD STP, Near Steel Bridge & Syndicate Bank, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	7.16	110	107	7.80	8.8	9	30	170
20	0.050 MLD STP at Beleni Road, Near Steel Bridge, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.13	140	145	7.91	10.0	12	50	350
District – Pauri Garhwal									
21	0.075 MLD STP Near Junior High School, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.18	120	118	7.78	9.6	11	50	280
		STP was operational but due to overflow untreated effluent was found discharging into Alaknanda River. (Date of Inspection: 03-04-2025).							
22	0.050 MLD STP Near Tauliya Nala, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.12	105	102	7.84	9.2	10	40	210
23	3.5 MLD STP at Nursary Road, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	6.85	225	237	7.95	10.0	13	50	170
24	1.0 MLD STP, Near ITI, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	6.99	195	201	7.80	8.4	9	30	130
25	3.0 MLD STP at Swargashram, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	6.91	235	245	7.68	9.6	12	50	210
		STP was operational but due to overflow untreated effluent was found discharging into Ganga River. (Date of Inspection: 02-04-2025).							

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CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
District – Tehri Garhwal									
26	0.050 MLD STP, Near BRO Bridge, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	6.75	175	186	7.59	10.0	12	50	220
27	0.010 MLD STP, Near Temple, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	6.90	165	173	7.40	10.8	14	50	540
28	0.075 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.83	170	177	7.75	9.2	10	40	170
29	0.150 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.76	180	189	7.89	9.6	12	50	280
30	1.4 MLD STP at Pauri Road, Devprayag. (Operated by: Uttarakhand Jal Sansthan)	7.10	160	166	7.68	10.0	11	50	240
31	5.0 MLD STP at Bhagirathi Puram, Tehri. (Operated by: Uttarakhand Jal Sansthan)	6.90	195	203	7.55	9.2	10	40	210
32	5.0 MLD STP at Chorpani, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.11	200	207	7.79	9.6	10	40	94
33	7.5 MLD STP at Chandreshwar Nagar, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.23	150	155	7.69	10.0	12	50	170
34	3.5 MLD STP at Tapovan, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	6.84	225	235	7.97	10.8	15	50	210
District - Uttarkashi									
35	2.0 MLD STP at Gyansu, Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	7.10	215	228	7.94	9.6	12	40	220
District - Dehradun									
36	26 MLD STP at Lakkarghat, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.16	190	199	7.81	10.0	12	50	210
37	20 MLD STP at Motharawala-I, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.19	180	190	7.96	9.2	10	40	220
38	20 MLD STP at Motharawala-II, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.11	175	182	7.78	9.6	12	50	240
39	68 MLD STP at Kargi, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.08	215	227	7.90	10.0	13	50	280



CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
40	0.42 MLD STP at Vijay Colony, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.18	175	183	7.70	9.2	10	40	170
41	0.71 MLD STP Salawala, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.22	180	187	7.87	10.0	13	50	140
42	5.0 MLD STP at Indira Nagar, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.20	175	184	7.79	10.0	12	50	220
43	1.0 MLD STP at Jakhan, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.13	165	170	7.96	9.6	10	40	170
44	3.0 MLD STP at Kaulagarh, Dehradun. (Operated by: Uttarakhand Peyjal Nigam).	7.10	170	179	7.82	10.0	12	50	210
45	1.3 MLD STP at Landour (S), Mussoorie. (Operated by: Uttarakhand Peyjal Nigam).	7.08	165	170	7.60	9.6	11	50	210
46	3.12 MLD STP at Bhatta fall, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.11	160	168	7.84	9.2	10	40	130
47	0.8 MLD STP at Landour (N), Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.17	165	172	7.76	10.0	12	50	220
48	1.2 MLD STP at Happy Valley, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.14	170	179	7.95	10.0	13	50	280
49	0.9 MLD STP at Kurli Bazaar, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.21	190	200	7.72	9.6	10	40	170
District - Haridwar									
50	27 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.04	140	181	7.29	9.2	9	40	170
51	18 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.19	160	182	7.24	9.6	9	40	140
52	68 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	6.95	150	188	7.19	8.8	7	30	210
53	18 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.06	115	195	7.21	8.0	7	30	220
54	14 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	7.21	200	241	7.34	10.0	9	50	210



CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
55	33 MLD STP at Saliyar, Roorkee, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	6.98	165	195	7.14	9.6	9	40	170
District - Nainital									
56	0.45 MLD STP at Hari Nagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.84	215	260	7.81	20.0	26	80	170
57	0.80 MLD STP at Krishnapur, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.68	240	296	7.15	28.0	36	100	280
58	1.25 MLD STP at Bheemtal, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.21	295	372	6.53	40.0	108	250	220
59	1.5 MLD STP at Puchdi, Ramnagar, Nainital. (Operated by: Uttarakhand Peyjal Nigam)	7.14	160	204	7.33	10.0	11	40	210
60	7.0 MLD STP Transport Nagar, Ramnagar, Distt-Nainital. (Operated by: Uttarakhand Peyjal Nigam)	6.61	205	256	7.65	8.0	10	30	170
61	0.45 MLD STP Narayan Nagar, Distt- Nainital . (Operated by: Uttarakhand Jal Sansthan)	6.89	185	234	7.21	20.0	28	80	240
62	28 MLD STP, Indra Nagar, Haldwani Distt- Nainital . (Operated by: Uttarakhand Peyjal Nigam)	6.57	240	298	7.74	10.0	12	40	280
63	10 MLD STP Rusi Pond , District-Nainital.	New Sewage Treatment Plant (STP) of 17.5 MLD capacity is under construction.							
District - Pithoragarh									
64	1.25 MLD STP at Nirada, Distt-Pithoragarh. (Operated by: Uttarakhand Peyjal Nigam)	6.90	190	230	7.38	22.0	30	80	170
65	5.0 MLD STP at Aincholi, Distt-Pithoragarh. (Operated by: Uttarakhand Peyjal Nigam)	7.12	210	266	7.50	24.0	34	90	210

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, साहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Focal Coliform
District - Almora									
66	2.0 MLD STP Bakh, Almora, Distt-Almora. (Operated by: Uttarakhand Jal Sansthan)	6.55	260	328	6.05	34.0	102	220	430
Sewage Treatment final effluent standards (As Notified by MoEF&CC).					6.5-9.0	30	<100	—	<1000
Sewage Treatment final effluent standards (As per NGT).					5.5-9.0	10	20	50	230
Note: All values are in mg/l except pH, Fecal coliform (MPN Per 100 ml).									

* The Monitoring of 04 STPs (Badrinath-03 (District-Chamoli) & Gangotri-01 (District-Uttarkashi) not performed because of seasonal closure.

NOTE: From Serial No. 1 to 49 All the parameters are tested/analyzed by Central Laboratory, Dehradun while from Serial no. 50 to 66 all the parameters are tested/analyzed by Regional offices laboratories except Microbiological Parameter (Fecal Coliform) which is tested/analyzed by Central Laboratory, Dehradun.

* Compiled by:

Pramod Bhandari
(Pramod Bhandari) 02.06.2025
Jr. Lab Assistant

Pradeep Chauhan
(Pradeep Chauhan) 02/05/25
Lab Assistant

Naresh Goswami
(Naresh Goswami)
Asst. Environment Engineer